

**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**APPEAL No. 110 of 2012**

**Dated : 23<sup>rd</sup> January, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**NTPC Ltd. .... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran,**  
**Ms. Swapna Seshadri**  
**Counsel for the Respondent(s): Mr. Pradeep Misra**  
**Mr. Manoj Kr. Sharma for R.12**  
**Mr. R.B. Sharma for R. 4, 5 & 22**  
**Mr. Saurabh Mishra for R.17 to 19**  
**Mr. Mohit Kr. Shah**  
**Ms. Shilpi Shah for R.3**

**ORDER**

Mr. Pradeep Misra, has argued the matter for some time. Post the matter for further submissions on **08.02.2013**. In the meantime, the learned counsel for the parties are directed to file their respective Written Submissions after serving copy on the other side.

**(Rakesh Nath)**  
**Technical Member**  
**ts/sm**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**